

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 154, 156 & 157 of 2014

Dated : 20th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 154 of 2014

North Eastern Electricity Supply Co. of Orissa Ltd. Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. Respondent(s)

Appeal No. 156 of 2014

Southern Eastern Electricity Supply Co. of Orissa Ltd. Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. Respondent(s)

Appeal No. 157 of 2014

Western Electricity Supply Co. of Orissa Ltd. Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s): **Mr. Buddy A. Ranganadhan**
 Mr. Hasan Murtaza
Counsel for the Respondent(s): **Mr. Aditya Panda**
 Mr. Prashanto Chandra Sen
 Mr. Rutwik Panda
 Ms. Anushruti

ORDER

Post these matters for hearing on **28.08.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js